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## **Declaration of Assets and Liabilities**

Year 2024

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I, MANOHAR MAHTO , son/daughter/wife of LATE-GIRBAL MAHTO aged 45 years, belonging to BIHAR VIDHAN SABHA service and presently working as DRIVER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	21,000/=	Name(S) USHA DEVI		Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL			-	
(iii)	Bonds, Debentures and Shares in companies	NLL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIC		-7		
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE YAMAHA SULATO		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
(vi)	Jewellery (give details of weight and value)	NLC	20 gm GOLD 80 gm SLLVER			<u> </u>
(vii)	Other assets, such as values of claims / interests	MIC			- 17 ( ) ( ) ( ) ( ) ( ) ( ) ( ) ( ) ( ) (	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets** B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	
(i)	Agricultural Land		Name(S)	Name	Name	Dependant-: Etc. Name
<i>,</i>	- Janient market value	3 Dis- mac 500000	, 		_	30 DISMAL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIC			en e	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
v)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					45 DISMAC
)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	
	(ii) Loans from financial institutions	NL(_	C, 0000 /2~
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

	dealing with		
	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NLL	
(b).	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	CMTPM 4458f	

## Personal Detail

GPF/CPF/PRAN	No. :-	11000 39 19 370
Gender	;-	m (M/F)
Date of Birth	:-	22051979 (DD/MM/YYY
Class/Group Cadre		C (A/B/C) BIHAR VIDHAN SABHA
1		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	VAISHALI
I hereb knowledge and	y declare belief.	that the above details are true to the best of my
Place: PATNA		Name of Employee: MANOHAR MAHTO
Date: 8 12 20		Designation: DRIVER  Department: BIHAR VIDHAN SABHA
Note: Ple	ase sign e st be in A	each page of the declaration. Asset declaration form

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must be in A4 size white paper with computer typed (single side)

in prescribed format.